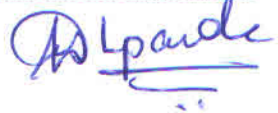


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/BB/ 17	-	Admission	Rule-6 of IB	Involution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Adv. for Petitioner	

Counsel for petitioner is present. Today the matter is listed for admission. Heard the counsel for petitioner. The respondent is Vikram Hospital. Counsel has accepted for issuing notice to the respondent as suggested by the Tribunal.

Therefore, Registry to issue notice to the respondent.

List it on 05.07.2017.

  
MEMBER (J)

  
MEMBER (T)